

**Payment of Provident Fund and Gratuity to Retired Employees of Air India**

7836. SHRI JANAKRAJ GUPTA:  
SHRI KIRPAL SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of employees retired from the Air India during the last six months from Delhi Station category-wise.

(b) whether Provident Fund and Gratuity etc. have not been paid to these employees;

ity etc. have not been paid to these employees;

(c) if so, the reasons for delay; and

(d) when the dues would be paid to those retired employees?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Nine employees retired from Delhi Station during the period 1st October, 1989 to 31st March, 1990. Category-wise details are given below:-

Station Superintend	—	two
Head Cleaner	—	one
Accounts Officer	—	two
Asst. Manager-Network Operations	—	one
Dy. Manager-Flight Despatch	—	one
Foreman	—	one
Senior Operator	—	one

(b) Provident Fund and Gratuity etc. have been paid to these employees.

(c) and (d). Do not arise.

**Direct Train Between Delhi and Goa**

7837. SHRI SUBEDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether a direct train between Delhi and Goa is proposed to be introduced for the convenience of the people;

(b) if so, whether the train timings will be so adjusted that it passes between Miraj and Vasco during day time only to enable the

tourists to enjoy the scenic beauty of Goa; and

(c) if not the reasons thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) No, Sir.

(c) Availability of path and schedule of other trains enroute. Besides a day service already exists between Miraj and Vasco.

**Gas Based Power Projects**

7838. SHRI BALVANT MANVAR: Will the Minister of ENERGY be pleased to state: